

**CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT OF March 03, 2008  
FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF  
KLG CAPITAL SERVICES LIMITED (“KCSL”/ “TARGET COMPANY”)**

(Registered Office: 204, Deep Market, 32, Wazirpur Community Centre, Ring Road. Delhi – 110052)  
**Cash Offer for acquisition of Equity Shares from shareholders / beneficial owners**

This Corrigendum to the Public Announcement (“Corrigendum”) is being issued by Network Stock Broking Limited (hereinafter referred to as “the Manager to the Offer” or “NSBL”), for and on behalf of Awaita Properties Private Limited (hereinafter referred to as “the Acquirer” or “APPL”) pursuant to and in compliance with among others, Regulations 10 and 12 of Chapter III of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (the “**Takeover Regulations**” or the “**Regulations**”).

This Corrigendum is in continuation of, and should be read in conjunction with the original Public Announcement (“PA”) published on 03<sup>rd</sup> March, 2008. The terms used but not defined herein will have the same meaning as defined in the PA. All other terms and conditions of the Offer remain unchanged.

Shareholders / beneficial owners of KCSL are requested to note the following developments /amendments with respect to and in connection with the “PA”.

**Revised Schedule of Activities:**

Securities and Exchange Board of India (“**SEBI**”) issued comments on the draft Letter of Offer on April 23, 2008 and, therefore, the dates with respect to various activities as per the disclosure made in the PA have undergone a change.

Letter of Offer cum Form of Acceptance and acknowledgement [which includes Form of Withdrawal] (“**LOF and Acceptance Form**”) and transfer deeds have been dispatched to the shareholders/ beneficial owners on or before May 3, 2008 and the revised schedule of activities is as follows:

| Activities                                                                                                                                                         | Original Schedule      | Revised Schedule       |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------|------------------------|
| Public Announcement Date                                                                                                                                           | Monday, March 3, 2008  | Monday, March 3, 2008  |
| Specified Date*                                                                                                                                                    | Friday, March 28, 2008 | Friday, March 28, 2008 |
| Last date for competitive bid                                                                                                                                      | Friday, April 18, 2008 | Friday, April 18, 2008 |
| Last Date by which Letter of Offer will be dispatched to the Shareholders of KCSL                                                                                  | Monday, April 07, 2008 | Saturday May 03, 2008  |
| Date of Opening of the Offer                                                                                                                                       | Friday, April 25, 2008 | Saturday May 10, 2008  |
| Last date for revising the Offer Price / Offer size                                                                                                                | Friday, May 09, 2008   | Tuesday May 20, 2008   |
| Last date of withdrawal of tendered application by the Shareholders of KCSL                                                                                        | Tuesday, May 13, 2008  | Monday May 26, 2008    |
| Date of Closing of the Offer                                                                                                                                       | Friday, May 16, 2008   | Thursday May 29, 2008  |
| Date of communicating acceptance/ rejection and payment of consideration for accepted Shares and / or return of Share/ Share Certificate for applications rejected | Friday, May 30, 2008   | Friday June 13, 2008   |

\* Specified Date is only for the purpose of determining the names of the shareholders of KCSL as on such date to whom the LOF and Acceptance Form is sent.

The Acquirer, Awaita Properties Private Limited having its registered office: 8 J, North Stand, Vinno Mankand Gate, Wankhede Stadium, Churchgate, Mumbai – 400 020, and its Directors, accept full responsibility for the information contained in this corrigendum to the PA and also for the obligations of the Acquirer to the extent as required and as laid down in the Takeover Regulations. The PA and this corrigendum to the PA are also available on SEBI's website ([www.sebi.gov.in](http://www.sebi.gov.in)). Eligible persons to the Offer may also download a copy of the LOF and Acceptance Form which will be available on SEBI's website during the Offer period i.e. from Saturday – May 10, 2008 to Monday – May 20, 2008 and send their acceptances on or before Thursday – May 29, 2008.

For further details, please refer to the LOF and Acceptance Form.

**Issued by Manager to the Offer on behalf of the Acquirer:**

Networth Stock Broking Limited,  
143, Mittal Court, 'B' Wing,  
14<sup>th</sup> Floor, 224, Nariman Point,  
Mumbai – 400 021.

Tel. No.: + 91 22 66158818

Fax No.: +91 22 2283 6306,

Contact Person: Mr. Anil Mehta, Email: [anilmehta@nsbl.co.in](mailto:anilmehta@nsbl.co.in) ,

SEBI Registration No.: INM000011013.

**Place: Mumbai**

**Date: 5<sup>th</sup> May, 2008**